NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.01/(MAH)/2016 CA No. 68/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES:

K. N Pillai & Ors.

V/s. M/s. R. Prasanth & ors.

SECTION OF THE COMPANIES ACT: 245 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Fracti Wazalwar Adv for

2. Gr-Ahienth Adv-for

Poursethanas P.

Order

C.A. 68/2016

IN

C.P. No. 01/397-398/CLB/MAH/2014

- Ld. Advocates from the side of the Petitioners are present. No one is present from
 the side of the Respondent. Again the order of the Hon'ble H.C. is mentioned. It is
 stated by the Ld. Advocate that even after the due knowledge the Respondent is
 avoiding proceedings.
- 2. Matter is adjourned to 06.10.2016 (First on Board)
- 3. C.A. 68 to be heard on that day. In case of no compliance matter shall be proceeded ex-parte qua Mr. R. Prashant. Petitioner's Counsel is asked to inform the other side this observation

Dated: 03.10.2016

Sd/-

Shri M.K. Shrawat Member (Judicial)